

land in Srinivaspuri area as per their entitlement as an alternative.

(b) and (c). Properties of Government of Kerala and Government of Andhra Pradesh were taken on lease by the Central Government directly from the concerned States and the properties/land in lieu of the properties taken were given to the concerned State Governments. The cases are not similar to the case of Sirmur plot as the Sirmur plot was taken by the Central Government from the Baroda Darbar.

(d) Does not arise.

Wind Mills

849. SHRI SUSHIL CHANDRA : Will the PRIME MINISTER be pleased to state :

(a) the quantum of power being generated by wind mills, location-wise, in the country;

(b) the names of the places in Madhya Pradesh which have potential for generating power through wind mills;

(c) whether any survey of the State has been conducted in this regard; and

(d) if so, outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) A total wind power capacity of 816 MW has been installed in the country as on 30th September, 1996. The installations cover 36 locations in 8 States. The State-wise details of locations and capacity is given in the *Statement*.

(b) to (d). Wind Survey is being undertaken in Madhya Pradesh under the National Wind Resource Assessment Programme. Three potential locations, viz. Jamgodarni, Kheda and Kukru have so far been identified in the State as sites suitable for wind power generation.

STATEMENT

Details of Wind Power Installed Capacity

S.No.	State	No. of locations	Capacity (in MW)
1.	Tamil Nadu	11	615.250
2.	Gujarat	14	130.220
3.	Andhra Pradesh	2	52.400
4.	Madhya Pradesh	2	8.015
5.	Karnataka	2	3.925
6.	Maharashtra	3	3.050
7.	Kerala	1	2.025
8.	Orissa	1	1.100
		36	815.975 MW

Restoration of 1/3rd Commuted Portion of Pension

850. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to refer to the reply given to USQ No. 1599 regarding restoration of 1/3rd commuted portion of pension dated July 24, 1996 and state :

(a) the decision since taken to implement the Supreme Court judgement dated December 15, 1995 for restoration of 1/3rd commuted portion of pension in the case of those Government servants who had opted for lumpsum payment of admissible pro-rata pension at the time of their absorption in public sector undertakings;

(b) whether the Government have since taken any decision to grant CGHS benefits to these employees, who were entitled to this if they had retired from Government service; and

(c) if so, the details thereof; and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) Orders in implementation of the Supreme Court judgement dated 15.12.95 for restoration of 1/3rd commuted portion of pension in the case of these Govt. servants who had opted for lumpsum payment of admissible pro-rata pension at the time of their absorption in a public sector undertaking/autonomous body have since been issued by the Deptt. of Pension & Pensioners' Welfare vide O.M.No. 4/3/86-P&PW(D) dated 30.9.96.

(b) and (c). Government servants who had opted for lumpsum payment of admissible pro-rata pension at the time of their absorption in public sector undertakings are not entitled to the CGHS benefits.

Setting Up of Oceanariums

851. SHRI MULLAPPALLY RAMACHANDRAN : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to set up oceanariums in some States;

(b) if so, the details thereof, location wise;

(c) whether financial and other help for these projects is being obtained from any foreign country;

(d) if so, the details thereof;

(e) the extent of participation of Central Government and State Government in each project; and

(f) the estimated cost of each project?

THE MINISTER OF STATE, OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) Yes, Government has proposed to set up an Oceanarium.